NARMADA R VER WATER DISPUTE

Wri'm Answers

535. SHRI I AM SAHAI: SHRI NAND **KISHORE**

BHAIT:

SHRI J 4.GAT NARAIN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Narmada River water dispute has since been referred to a tribunal;
- (b) if so, b; when the judges of the tribunal are likely to be appointed and whether the Madhya Pradesh Government had beei consulted in this respect;
 - (c) if not, he reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWEI*. (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

- (b) and (c) The Tribunal consisting of the fo! owing judges nominated by the Chief J astice of India was constituted on 6th October, 1969:-
 - (1) Shri lustice V. Ramaswami, the then Judge of the Supreme Court—(Ch; irman).
 - (2) Shri V. P. Gopalan Nambiar, Judge of the Kerala High Court-(Member).
 - (3) Shri G. C. Mathur, Judge of Allahabad High Court—(Member).

According to the provision of Section 4 of the Inte'-State Water Disputes Act. 1956. tht Chairman and members of the Tribunal are nominated by the Chief Justice of India from amongst the sitting Judges of the Supreme Court or of £ High Court. The Act does not pro\ide for any consultation with State Gc/ernments.

इतरा विदेशों के दौरे मंत्री यों

536. श्री जनवम्बी प्रसाद यादव : नमा प्रधान मंत्री यह बताने की कृपा करेंगी कि संसद के पिछले। सब ही समाप्ति के पश्चात कितने संघीय मंत्री णिदेश गए और उन्होंने कोन-कौन से देशों का दौरा किया और उनके द्वाराइन देशों को यात्रा करने का उद्देश्य वर्षा था ?

f [MINISTERS' VISITS ABROAD

to Questions

536. SHRI J. P. YADAV: Will th: PRIME MINISTER be pleased to state the number of Union Ministers who went abroad after the propogation of the last Session of Parliament and thi.names of the countries visited by them and the purpose of their visists to these countries ?]

वित्त मंत्रालय में राज्य मंत्री(श्री पी० सी० सेठी): सूचना इकट्ठी की जारही है और इकट्ठी होते ही सदन की मेज पर रखदी जायगी ।

tlTHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): The information is being collected and will be laid on the Table of the House as soon as available.]

IRRIGATION PROJECTS ANDHRA PRADESH

537. SHRI Y. ADINARAYANA REDDY: Will the Minister of IRRI GATION AND POWER be pleased to state:

- (a) whether it is a fact that the World Bank has agreed to finance some Irrigation Projects in Andhra Pradesh;
 - (b) if so, what are those projects; and
- (c) whether there is any order of priority in the assistance of the Wo~ld Bank amongst these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. The World Bank are considering proposals for financing three Unication Projects in financing three Irrigation Projects in Andhra Pradesh.

- Pochampad (ii) Godavari Barrage: (iii) Krishna-Godavari Delta.
- (c) The World Bank has drawn up a programme for appraising these three projects depending on their conveninence as follows: -

. November, 1969 Pochampad Godavari Barrage . February, 1970 Krishna-Godavari Delta March, 1970

t[] English translation.